

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1821

ANSWERED ON:17.07.2009

UTILISATION OF FUNDS UNDER RURAL DEVELOPMENT SCHEMES

Jaiswal Shri Gorakh Prasad ;Laguri Shri Yashbant Narayan Singh;Vasava Shri Mansukhbhai D.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the funds allocated for rural development schemes are not being fully utilized by the States;
- (b) if so, the details thereof and the action taken by the Government to ensure full utilisation of funds by the States;
- (c) whether the account of funds spent for rural development projects is being maintained by the State Governments;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): The State Governments/District Rural Development Agencies/ Zilla Parishads are required to utilize maximum funds available with them during the financial year as per the programme guidelines. The unspent balance including interest etc. is carried forward to the next financial year and is utilized for the implementation of the programmes.

(c)to(e): As stipulated by programme guidelines, the State Governments/ District Rural Development Agencies/ Zilla Parishads maintain proper account of the funds received by them. Submission of Audited Statement of Account and Utilisation Certificate of each rural development programme is pre-condition while submitting the proposal for release of Central share of funds for each rural development scheme. The Ministry of Rural Development has developed a comprehensive system of monitoring the utilization of funds through Periodical Progress Reports, Performance of Review Committee, Area Officer's Scheme, Vigilance and Monitoring Committees and National Level Monitors.